

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST**

Date : 2<sup>nd</sup> May, 2019

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE  
JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>IN CHAMBERS BY CIRCULATION</b>			
1.	<b>Review Application No. 35/2019 IN</b> Execution Application No. 18/2017 <b>IN</b> O. A. No. 16/2014	M/s Cloud 9 Builders Vs. State of U. P. & Ors.	Mr. Jagrati Singh, Adv. for Applicant

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